




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	IA 97/17 in TP 35/16	For Hearing	397/398	Mrs. Mangala Yuvaraj Nakade & Anr. Vs. Shree Basaveshwara Agro Foods Processing Ltd. & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	V. Nandakishore For Prashanth P.N. (9731593093)	Petitioner	
2)	Rajesh S 8123976974	Respondent No 7	
3)	B. RAJASHREE 9632462798	Respondent No. 2, 3, 4	

Counsel for petitioner is present. Counsel for respondent is also present. IA 97/2017 is listed today for hearing. This application is filed for setting aside the ex-parte order passed against the applicant herein, i.e., R-2 to 4. Counsel for petitioner in the main petition reported no counter. Hence, IA 97/2017 is allowed and the ex-parte order passed against R-2 to R-4 is set aside vide separate orders.

For filing objections by counsel for R-2 to R-4, list it on 16.10.2017.


MEMBER (J)


MEMBER (T)